

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 3930/2016

This the 16th day of July, 2021

(Through video conference)



**Hon'ble Mr. R. N. Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Keshav Ram Verma (age 60 years)
Ex-UDC (Group C Employee)
S/o Shri Devi Singh
Q No. 208, Type I, Police Colony,
Shalimar Bagh, New Delhi-110088

...Applicant

(through Advocate Shri U Srivastava)

Versus

1. Union of India,
Through Secretary,
Ministry of Information & Broadcasting,
Room No. 655, A Wing,
Shashtri Bhawan, New Delhi-110001.
2. Director General,
Doordarshan Bhawan,
Prasar Bharti, Mandi House,
614 Bhagwan Dass Road,
New Delhi-110001.
3. Director General,
All India Radio,
Prasar Bharti, Akashwani Bhawan,
New Delhi-110001.
4. Additional Director General,
Doordarshan Kendra,
Doordarshan Bhawan: Phase-II
Copernicus Marg, New Delhi-110001. ... Respondents

(through Advocate Shri Rajeev Sharma with Shri T. Rajat Krishna
and Ms. Radhalakshmi)

ORDER (Oral)**Hon'ble Mr. R. N. Singh, Member(J)**

At the outset, Shri U. Srivastava, learned counsel for the applicant seeks permission to withdraw the OA in view of the subsequent developments during pendency of the O.A. with liberty to the applicant, to agitate his grievances, if any, in accordance with law.

2. Permission is granted. OA stands dismissed as withdrawn with liberty, as aforesaid.

(Aradhana Johri)
Member (A)

(R.N. Singh)
Member (J)

DKM/pinky/shilpi